

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 125 of 2010 and IA No. 168 of 2010
Appeal No. 126 of 2010 and IA No. 170 of 2010

Dated: 30th—May, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Appeal No. 125 of 2010 and IA No. 168 of 2010

M/s Ind Bharath Energies (Thoothukudi) Ltd.Appellant (s)
Versus
T.N.E.B. & Ors. ... Respondent (s)

Appeal No. 126 of 2010 and IA No. 170 of 2010

M/s. Raghu Ram Renewable Energy Ltd. ... Appellant (S)
Versus
T.N.E.B. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mrs. N. Shoba, Mr. Sriram J. Thalopathy,
Mr. S.P. Parthasarathy & Mr. Adhimolam
Counsel for the Respondent (s) : Mr. H.S. Mohamed Rafi

ORDER

Written Submissions have been filed by the Appellant in
Appeal No. 126 of 2010 today.

Judgment is Reserved.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS